

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST  
DISTRICT KARKARDOOMA COURTS, DELHI**

**ORDER**

Pursuant to the directions received vide letter No. 6717-6728 /DHC/Gaz/G-2/AC/2023 dated 19.09.2023 of Hon'ble High Court of Delhi, New Delhi and in Super-session of earlier order of this office, it is hereby ordered that in the event of any presiding officer of following courts not available either on account of leave or due to other official engagement the matters shall be heard by the following Link ASJs, with immediate effect for compliance of the ibid directions:

Sl. No.	Name of the Courts	Name of 1 <sup>st</sup> Link Officer	Name of 2 <sup>nd</sup> Link Officer
1	Ms. Ruby Alka Gupta, ASJ-01 (POCSO)	Sh. Satvir Singh Lamba ASJ (SC-POCSO)	Ms. Colette Rashmi Kujur ASJ-06 (POCSO)
2	Sh. Gautam Manan, ASJ-05 (Electricity)	Sh. Akash Jain, ASJ-04	Sh. Arun Sukhija, ASJ-03
3	Sh. Vishal Gogne, ASJ-02 (NDPS)	Sh. Arun Sukhija, ASJ-03	Sh. Akash Jain, ASJ-04
4	Sh. Arun Sukhija, ASJ-03	Ms. Swati Katiyar, ASJ-07 (SFTC)	Sh. Vishal Gogne, ASJ-02 (NDPS)
5	Sh. Vijay Kumar Jha ASJ (SC-RC)-03	Ms. Anjani Mahajan ASJ (FTSC) (RC)	Sh. Sandeep Gupta, ASJ (SC-RC)-1
6	Ms. Colette Rashmi Kujur ASJ-06 (POCSO)	Ms. Ruby Alka Gupta, ASJ-1(POCSO)	Sh. Satvir Singh Lamba ASJ (SC-POCSO)
7	Sh. Gajender Singh Nagar, ASJ (SC-RC)-02	Sh. Sandeep Gupta, ASJ (SC-RC)-1	Ms. Swati Katiyar, ASJ-07 (SFTC)
8	Sh. Sandeep Gupta, ASJ (SC-RC)-1	Sh. Gajender Singh Nagar, ASJ (SC-RC)-02	Ms. Anjani Mahajan ASJ (FTSC) (RC)
9	Sh. Satvir Singh Lamba ASJ (SC-POCSO)	Ms. Colette Rashmi Kujur ASJ-06 (POCSO)	Ms. Ruby Alka Gupta, ASJ-01 (POCSO)
10	Sh. Akash Jain, ASJ-04	Sh. Gautam Manan, ASJ-05 (Electricity)	Ms. Swati Katiyar, ASJ-07 (SFTC)
11	Ms. Swati Katiyar, ASJ-07 (SFTC)	Sh. Vishal Gogne, ASJ-02 (NDPS)	Sh. Gautam Manan, ASJ-05 (Electricity)
12	Ms. Anjani Mahajan ASJ (FTSC) (RC)	Sh. Sandeep Gupta, ASJ (SC-RC)-1	Sh. Gajender Singh Nagar, ASJ (SC-RC)-02

Note: In Case, any ASJ/Link officers mentioned are not available then the Senior most ASJ available will look after the miscellaneous work and matter pending on the day.

*(Signature)*  
(SHAIL JAIN)

Principal District & Sessions Judge  
East District,  
Karkardooma Courts Delhi

Date 26/09/2023

8966-76

No. \_\_\_\_\_/Judl./East/KKD/Delhi

Copy forwarded for information to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The Principal District & Sessions Judge (Hqs) Tis Hazari Courts, Delhi
3. PS/Reader of Principal District & Sessions Judge, East District, Karkardooma Court, Delhi
4. The Concerned Judicial Officers, East District, Karkardooma Courts, Delhi
5. The Chief Prosecutor, East District, Karkardooma Courts, Delhi
6. The Hony. Secretary, Bar Association, Karkardooma, Tis Hazari, Patiala House, Rohini, Dwarka, Rouse Avenue & Saket Courts, Delhi/New Delhi
7. Administrative Officer (Judl.), Filing Section/Judicial Branch, Karkardooma Courts, Delhi
8. In-Charge, Facilitation Centre, Karkardooma Courts, Delhi
9. In-Charge, Lock-UP, Karkardooma Courts, Delhi
10. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi
11. File Concerned.

*Jain*  
26/9/23  
Principal District & Sessions Judge  
East District  
Karkardooma Courts Delhi